

**CEMENT FACTORY IN ASSAM**

1919. SHRI J. N. HAZARIKA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether any decision has been taken by the Cement Corporation of India to start a cement factory at Bokajan in Assam;

(b) if so, when the construction work is likely to commence; and

(c) the production capacity of the factory ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). Cement Corporation of India has not yet taken a final decision to start a cement factory at Bokajan (Assam). However, detailed prospecting operations are being undertaken by the Corporation to ascertain the availability of cement grade limestone reserves in the area. A final decision will depend on the results of these investigations which are in progress.

**IMPORT OF RAILS FROM U.S.A.**

1920. SHRI K. M. KOUSHIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that his Ministry placed an order with U.S. firms for the supply of 5 crores worth of rails in 1966; and

(b) if so, the details thereof ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) No.

(b) Does not arise.

**BALLARPUR COLLIERY**

1921. SHRI K. M. KOUSHIK : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether a loan was granted to the Ballarpur Colliery Company for purchase of machinery for use in their coal mines;

(b) whether the machinery was imported and involved foreign exchange; and

(c) if so, whether Government have verified the fact of its arrival and its use in the colliery for which it was obtained ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) The

Ballarpur Colliery Company obtained a loan from private bankers for purchase of mining machinery for use in their coal mines.

(b) Yes, Sir.

(c) The work of verification in respect of the colliery is in progress.

**GHERAOS IN STEEL PLANTS**

1922. SHRI P. N. SOLANKI : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) the number of cases in which workers of the various steel plants resorted to 'geraos' during the last six months; and

(b) the action, if any, taken against the workers concerned ?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY) : (a) There were approximately 147 cases of 'geraos' by the workers of the various steel plants during the last six months.

(b) Suitable disciplinary action has been taken by the Management of the Bhilai Steel Plant in one case. In other cases which took place at the Durgapur Steel Plant and Alloy Steels Project under Hindustan Steel Ltd. and in the Indian Iron & Steel Co., the Management did not consider it prudent to proceed against the workers in the context of the general industrial unrest in these areas.

**कल्याण स्टेशन के यार्ड में शंटिंग**

1923. श्री बसवन्त : क्या रेलवे मंत्रों यह बताने की कृपा करेंगे कि :

(क) मध्य रेलवे (बम्बई) डिवीजन के कल्याण स्टेशन पर माल गाड़ियों के यार्ड में शंटिंग करते समय 1 जनवरी, 1966 से 30 अक्टूबर, 1967 तक की अवधि में कितने माल-डिब्बे दुर्घटनाग्रस्त हुए;

(ख) इसके परिणामस्वरूप रेलवे सम्पत्ति की कितनी हानि होने का अनुमान है ;

(ग) क्या यह सच है कि असावधानी से शंटिंग करने के कारण प्रति वर्ष काफ़ी हानि हो रही है;

(घ) यदि हाँ, तो क्या किसी को उत्तरदायी ठहराया गया है ; और

(ड) माल के मालिकों को प्रतिकर के रूप में कितनी राशि दी जाती है ?

रेलवे मंत्री (श्री जे० मु० पुनाचा) : (क) 1-1-65 से 30-10-67 तक की अवधि में कल्याण माल यार्ड में शंटिंग के दौरान 320 माल डिब्बे दुर्घटनाग्रस्त हुए ।

(ख) 1,91,661 रुपये ।

(ग) और (घ). कुछ दुर्घटनाएं असावधानी पूर्वक शंटिंग करने से हुईं । जहां कहीं कर्मचारियों को जिम्मेदार पाया जाता है उनके विरुद्ध उचित कार्रवाई की जाती है ।

(ङ) बुक किये गये माल को किसी स्टेशन विशेष पर शंटिंग के दौरान जो क्षति पहुंची उसके लिए मुआवजे की कितनी रकम दी गयी यह नहीं बताया जा सकता ।

### दीवा-दहानू रेलवे लाइन

1924. श्री बसन्त : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य तथा पश्चिमी रेलों के बीच दीवा-विरार रेलवे लाइन के सम्बन्ध में सर्वेक्षण कार्य पूरा हो चुका है ;

(ख) कितनी संस्थाओं ने यह प्रार्थना की है कि दीवा-विरार के बजाये दीवा-दहानू रेलवे लाइन बिछाने का काम आरम्भ किया जाये ;

(ग) क्या महाराष्ट्र के मुख्यमंत्री तथा खाद्य मंत्रों ने भी इसी आशय की प्रार्थना की है ;

(घ) यदि हां, तो क्या दीवा-दहानू रेलवे लाइन का सर्वेक्षण कार्य आरम्भ करने का विचार है ; और

(ङ) यदि हां, तो कब ?

रेलवे मंत्री (श्री जे० मु० पुनाचा) : (क) सर्वेक्षण का काम अभी हो रहा है ।

(ख) बहुत से व्यक्तियों और विभिन्न संगठनों से यह अम्पावेदन मिले हैं कि मीरा रोड-दीवा या विरार-दीवा लाइनों की अपेक्षा दीवा-दहानू लाइन के निर्माण को तरजीह दी जाये ।

(ग) जी हां ।

(घ) और (ङ). यातायात की अदला-बदली में सुविधा हो इस दृष्टिकोण से मध्य और पश्चिम रेलों के बीच एक अतिरिक्त छोटा रेल सम्पर्क बनाने का प्रस्ताव विचाराधीन है । इस उद्देश्य की पूर्ति के लिए दीवा-दहानू रेलवे सम्पर्क उपयुक्त नहीं समझा जाता, अतः इसका सर्वेक्षण करने का प्रस्ताव नहीं है ।

### REORGANISATION OF NATIONAL COAL DEVELOPMENT CORPORATION

1925. SHRI D. C. SHARMA : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) the progress made by the Committee appointed to enquire into the affairs of the National Coal Development Corporation; and

(b) when it is likely to submit its report ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) and (b). The Committee is still enquiring into the affairs of the National Coal Development Corporation and it is expected to report to Government by the end of January, 1968.

### TRADE WITH PORTUGAL

1926. SHRI SHIVA CHANDRA JHA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that India has still trade relations with Portugal;

(b) if so, the reasons therefor and the specific items of export to and import from Portugal and the amount of foreign exchange India is gaining thereby; and

(c) if not, when the trade relations with Portugal were cut off and for how long and for what reasons ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) No, Sir.

(b) Does not arise.

(c) Trade with Portugal was banned after the adoption by the United Nations General Assembly, at its 20th session of a resolution calling upon all member nations to boycott trade with Portugal. The ban has continued since then.